

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. **87** (Mis.)/
II-14-1/2024 (T.C.)

Bilaspur, dated **20** February, 2025

In view of suggestion made by the Chairperson, AI Assisted Legal Translation Advisory Committee, Supreme Court of India, a cell namely "**Translation Cell for Translation of Reportable Hon'ble Supreme Court and Hon'ble High Court's Judgments**" is constituted on the establishment of this High Court, with immediate effect.

Further, all the officers & employees deputed for the work of SUVAS are hereby directed to perform their duties in above Cell.

By order of Hon'ble the Chief Justice

Sd/-

(K. Vinod Kujur)

Registrar General

Endt. No. **3445** /
II-14-1/2024 (T.C.)

Bilaspur, dated **20** February, 2025

Copy forwarded to:-

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Judl./Vig./I. & E./S&A Cell), High Court of Chhattisgarh, Bilaspur,
19. Director (CSJA), High Court of Chhattisgarh, Bilaspur,
20. Additional Registrar (Judl.), High Court of Chhattisgarh, Bilaspur,
21. Additional Registrar (D.E./Adm.), High Court of Chhattisgarh, Bilaspur,
22. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur with a direction to get this order be uploaded in the website of the High Court of Chhattisgarh,
23. O.S.D., High Court of Chhattisgarh, Bilaspur,
24. All Registrar (M.), High Court of Chhattisgarh, Bilaspur,
25. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
26. Additional Registrar (M.)/Budget Officer, High Court of CG., Bilaspur,
27. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
28. Assistant Registrar (Cash), High Court of Chhattisgarh, Bilaspur,
29. Section Officer (Accounts/Pay Bill), High Court of Chhattisgarh, Bilaspur,
30. Assistant Editor (I.L.R.), High Court of Chhattisgarh, Bilaspur,
31. Assistant (Establishment), High Court of Chhattisgarh, Bilaspur-with a direction to affix this order on all notice boards of the Registry,

for information /necessary action.


(K. Vinod Kujur)
Registrar General

2.